

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-01/2006/9691/A**

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kaushik Hazarika,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the <sup>th</sup>30 September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/4347/2024 dtd. 23.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.09.2024 and 01.10.2024, along with station leave permission from the evening of 27.09.2024 till the morning of 03.10.2024**, has been granted. The Chief Judicial Magistrate, Dhemaji and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-01/2006/9692/A dated , 30-09-24**

Copy to

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

